

SP. No. 115
25.1.2022

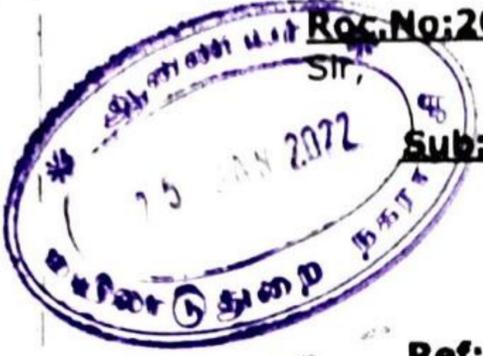
From
Thiru. P. Ponniah, I.A.S.,
Director of Municipal
Administration,
75, Santhome High Road,
Raja Annamalal Puram,
MRC Nagar, Chennai 28.

To
Municipal Commissioners Concern.

00340

Dated: 24.01.2022.

Ref. No: 20543/2021/P2



Sub:

Kalaigai Nagarapura Mempoitu Thittam (KNMT) -
2021-22 - Shandy/Market, Rejuvenation of water
bodies Projects of Municipalities - Administrative
Sanction - Accorded - Orders Issued -
Communicated regarding.

Ref:

1. G.O.(Ms) No. 70, Municipal Administration and Water Supply (NS) Department, Dated. 13.09.2021.
2. G.O.(Ms) No. 15, Municipal Administration and Water Supply (NS) Department, Dated. 20.01.2021.
3. G.O.(Ms) No. 16, Municipal Administration and Water Supply (NS) Department, Dated. 20.01.2021.

In the reference 2nd and 3rd cited, the Government had accorded Administration Sanction for the projects approved in Project Sanctioning and Monitoring Committee (PSMC) meetings under Kalaigai Nagarapura Mempoitu Thittam (KNMT) and the copy of the Government Order is enclosed herewith for necessary further action.

In this Connection, I request the Municipal Commissioner concerned that

1. Necessary Technical Sanction should be obtained from the competent authority for the above work sanctioned under KNMT.
2. Tender should be called as per TTT Act 1998 and Tender Transparency Rules 2000.
3. The work should be commenced immediately after following the due procedures without delay.

Encl: as above.

Sd/-P. Ponniah.,
Director of Municipal Administration.

Copy to.

1. JCMA/CE/ SE/ JD(S) - Table.
2. Concern AEE/AE/DO of this office.

//Forwarded by order//

Superintendent

24.01.2022



ABSTRACT

Kalaigiar Nagarpura Mempattu Thittam (KNMT) - 2021-22 - New Project proposals of Corporation / Municipalities and Town Panchayats - Approved by Project Sanctioning and Monitoring Committee [PSMC] in its 6th meeting held on 17.12.2021 - 24 projects - Total cost of Rs.7026.36 lakh [KNMT share - Rs.5282.52 lakh and ULB share/TUFIDCO Soft loan Rs.1743.84 lakh] - Administrative Sanction - Accorded - Orders - Issued.

MUNICIPAL ADMINISTRATION AND WATER SUPPLY (NS) DEPARTMENT

G.O.(Ms) No.15

Dated 20.01.2022

திருவள்ளூர் ஆண்டு 2052

பிலவ, தை -7.

Read

1. G.O. (Ms) No.70, Municipal Administration and Water Supply (NS) Department, dated 13.09.2021.
2. G.O. (Ms) No.73, Municipal Administration and Water Supply (NS) Department, dated 24.09.2021.
3. G.O. (Ms) No.90, Municipal Administration and Water Supply (NS) Department, dated 27.10.2021.
4. G.O. (Ms) No.92, Municipal Administration and Water Supply (NS) Department, dated 30.10.2021.
5. G.O. (Ms) No.99, Municipal Administration and Water Supply (NS) Department, dated 12.11.2021.
6. G.O. (Ms) No.138, Municipal Administration and Water Supply (NS) Department, dated 27.11.2021.
7. From the Additional Chief Secretary /Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited, Letter No. TUFIDCO/KNMT/ 490/ AM(M)/2021, dated 27.12.2021.

ORDER:

The Government, to meet the aspirational needs of the people in urban areas while bridging the resources gap, has launched the new flagship programme, namely, 'Kalaigiar Nagarpura Mempattu Thittam' (KNMT).

2. Accordingly, in the Government Order first read above, Guidelines have been issued for the implementation of 'Kalaigiar Nagarpura Mempattu Thittam'. An allocation of Rs.1000 crore made in the budget for the scheme for the financial year 2021-22 has been released in the Government Order second read above.

3. Based on the approval of the Project Sanctioning and Monitoring Committee of Kalaigiar Nagarpura Mempattu Thittam, in the Government

Orders third to sixth read above, administrative sanction has been accorded for various urban infrastructure projects of Commissionerate of Town Panchayats and Directorate of Municipal Administration under Kalaingar Nagarpura Mempattu Thittam for the Financial Year 2021-22, at a total cost of Rs.820.25 crore [KNMT Share: Rs. 803.88 crore; ULB Share / TUFIDCO Soft Loan: Rs.16.37 crore] till 10.12.2021, as below: (Rs. in crore)

S. No	G.O. (Ms) No. of MA & WS Dept	CTP			DMA			Total		
		Approved Project Cost	KNMT Share	ULB Share/ TUFIDCO Soft Loan	Approved Project Cost	KNMT Share	ULB Share/ TUFIDCO Soft Loan	Approved project Cost	KNMT Share	ULB Share/ TUFIDCO Soft Loan
1	90, dt: 27.10.2021	-	-	-	30.11	30.11	-	30.11	30.11	-
2	92, dt: 30.10.2021	85.28	85.28	-	292.47	292.47	-	377.74	377.74	-
3	99, dt: 12.11.2021	237.06	237.06	-	4.76	4.76	-	241.82	241.82	-
4	138, dt: 27.12.2021	87.16	83.03	4.13	35.65	35.65	-	122.81	118.68	4.13
5	as approved by PSMC at its 4 th and 5 th meeting held on 03.12.2021 and 10.12.2021	29.68	23.91	5.77	18.10	11.63	6.47	47.78	35.53	12.24
	Total	439.18	429.28	9.90	381.07	374.60	6.47	820.25	803.88	16.37

4. The Additional Chief Secretary / Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited in his proposal seventh read above has informed that, the Project Sanctioning and Monitoring Committee for Kalaingar Nagarpura Mempattu Thittam at its 6th meeting held on 17.12.2021 has approved New projects, the details of which are as below:-

I. Modification in the KNMT Grant and Urban Local Body Share / TUFIDCO Soft loan for the projects already approved:

The Commissioner of Town Panchayats and the Director of Municipal Administration informed that, the financial position of the Urban Local Bodies is not sound enough to borrow / repay the loan for 50% of the project cost sanctioned under "Kalaingar Nagarpura Mempattu Thittam" (KNMT). All the Municipalities and Town Panchayats, where Shandy / Commercial Complex / Bus stand projects have been sanctioned, have requested to consider more grant under KNMT. The Additional Secretary, Finance Department observed that, the commercial projects such as Shandy / Commercial Complex / Bus Stand are remunerative in nature and the Urban Local Body shall contribute at least 30% of the project cost.

The Committee approved following modification in the KNMT Grant and ULB Share / TUFIDCO Soft loan (In the ratio of 70:30) for the commercial projects such as Shandy / Market, Bus Stand and Community Hall which were already approved in the 4th & 5th meeting of PSMC of "Kalaingar Nagarpura

Mempattu Thittam" (KNMT) held on 03.12.2021 and 10.12.2021 as detailed at Annexure I.

II. New Projects -Town Panchayats

The Project Sanctioning and Monitoring Committee (PSMC) of "Kalaingar Nagarpura Mempattu Thittam" in its 6th meeting held on 17.12.2021 has approved the following Bus Stand and Market / Shandy projects of Town Panchayats at an approved project cost of Rs.1,592.67 lakh (KNMT share: Rs.1,114.87 lakh; ULB Share / TUFIDCO Soft Loan: Rs.477.80 lakh) under KNMT for the year 2021-22, as below:

(Rs. in lakh)						
S.No	Name of Project	No of ULBs	No. of works	Project cost approved by PSMC	KNMT Share 2021-22 (70%)	ULB Share / TUFIDCO Soft loan (30%)
1	Bus stand	2	2	525.50	367.85	157.65
2	Market/Shandy	3	3	1,067.17	747.02	320.15
	Total		5	1,592.67	1,114.87	477.80

III. New Projects- Corporation / Municipalities

The Project Sanctioning and Monitoring Committee (PSMC) of "Kalaingar Nagarpura Mempattu Thittam" at its 6th meeting held on 17.12.2021 has approved the following Rejuvenation of Water Bodies and Shandy / Market projects at a total cost of Rs.5,433.69 lakh. [KNMT Share: Rs. 4,167.65 lakh; ULB Share / TUFIDCO Soft Loan: Rs. 1,266.04 lakh] under KNMT for the year 2021-22, subject to the conditions specified in the appraisal reports:

(Rs. in lakh)						
S. No	Name of Project	No. of Municipalities	No. of Works	Project cost approved by PSMC	KNMT Share 2021-22	ULB share/ TUFIDCO Soft Loan
1	Market/Shandy	8	8	4,220.14	2,954.10 (70%)	1,266.04 (30%)
2	Rejuvenation of water bodies	8	11	1,213.55	1,213.55	0.00
	Total		19	5,433.69	4,167.65	1,266.04

5. The Additional Chief Secretary /Chairman and Managing Director, TUFIDCO has requested the Government to issue necessary Administrative orders for implementation of the following projects in Corporation / Municipalities and Town Panchayats, under "Kalaingar Nagarpura Mempattu Thittam" for the year 2021-22, subject to the conditions specified in the appraisal reports of respective projects:

- (I) Modification in the Kalaingar Nagarpura Mempattu Thittam Grant and ULB Share / TUFIDCO Soft loan (In the ratio of 70:30) for the commercial projects such as Shandy / Market, Bus Stand and Community Hall which

- were already approved in the 4th & 5th meetings of PSMC held on 03.12.2021 and 10.12.2021 as detailed at Annexure I;
- (ii) Bus Stand / Market / Shandy project proposals of Town Panchayats at an approved cost of Rs.1,592.67 lakh [KNMT share (70%): 1,114.87 lakh and ULB Share / TUFIDCO Soft Loan (30%): Rs. 477.80 lakh] under KNMT for the financial year 2021-22 as detailed at Annexure II, subject to the conditions specified in the appraisal reports.
- (iii) Rejuvenation of Water Bodies and Shandy / Market projects in Corporation / Municipalities at a cost of Rs. 5,433.69 lakh [KNMT Share: Rs. 4,167.65 lakh; ULB Share / TUFIDCO Soft Loan: Rs. 1,266.04 lakh] under KNMT for the financial year 2021-22 as detailed at Annexure III, subject to the conditions specified in the appraisal reports.

6. The Government after careful examination of the above proposal of the Additional Chief Secretary /Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited has decided to accept the same and accord (i) sanction for Modification in the KNMT Grant and ULB Share / TUFIDCO Soft loan (in the ratio of 70:30) for the commercial projects such as Shandy / Market, Bus Stand and Community Hall which were already approved in the Government Order sixth read above, based on the approval of 4th & 5th meetings of Project Sanctioning and Monitoring Committee held on 03.12.2021 and 10.12.2021; (ii) Administrative Sanction for 5 project proposals of Town Panchayats such as Bus Stand / Market / Shandy project at an approved cost of Rs.1,592.67 lakh [KNMT share (70%): Rs.1,114.87 lakh and ULB Share / TUFIDCO Soft Loan (30%): Rs. 477.80 lakh) and (iii) 19 projects such as Rejuvenation of Water Bodies and Shandy / Market projects of Corporation / Municipalities at a cost of Rs. 5,433.69 lakh [KNMT Share: Rs.4,167.65 lakh and ULB Share / TUFIDCO Soft Loan: Rs.1,266.04 lakh] under Kalaigiar Nagarpura MEMPATTU Thittam for the Financial Year 2021-22 as approved by the Project Sanctioning and Monitoring Committee at its 6th meeting held on 17.12.2021, subject to the conditions specified in the appraisal reports.

7. The Additional Chief Secretary/Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited, the Commissioner of Town Panchayats and the Director of Municipal Administration are requested to take necessary follow up action in this regard.

8. This order issues with the concurrence of Finance Department vide its No.18/DS(PT)/Fin(MAWS)/2022, dated 20.01.2022.

(BY ORDER OF THE GOVERNOR)

SHIV DAS MEENA
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

To
The Additional Chief Secretary/Chairman and Managing Director,
Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited,
Chennai- 600 035.
The Commissioner of Town Panchayats, Chennai-600 028.
The Director of Municipal Administration, Chennai-600 028.

The Accountant General, Chennai-600 018.
The Commissioner of Treasuries and Accounts, Nandanam, Chennai- 600 035.
The Pay and Accounts Officer (Secretariat), Chennai- 600 009.
The Pay and Accounts Officer (North), Chennai- 600 001.
The Pay and Accounts Officer (East), Chennai-600 005.
The Resident Audit Officer, Chennai- 600 009.

Copy to:-

The Office of the Hon'ble Minister for Municipal Administration, Chennai-9.
The Finance (MAWS) Department, Chennai-600 009.
The Senior Private Secretary to Additional Chief Secretary to Government,
Municipal Administration and Water Supply Department, Chennai-600 009.
The Municipal Administration and Water Supply (OP2/Budget) Department,
Chennai-600 009.
Stock File/Spare copy.

// Forwarded by order //

C. Senthil
20/11/2022
Section Officer
ks
20/11/22

**Annexure-I to G.O. (Ms) No.15, Municipal Administration and Water Supply
Department, dated: 20.01.2022
Directorate of Municipal Administration
Revised Sharing pattern for Commercial projects (Shandy / Markets)**

(Rs. in lakh)

S. No.	Name of the District	Name of the Municipality	Name of the work	Project Cost already Approved by PSMC	Revised	
					KNMT Share approved 2021-22 (70%)	ULB Share / TUFIDCO Soft loan (30%)
I. Approved in the 4th meeting of PSMC of KNMT held on 03.12.2021						
1	Theni	Cumbum	Construction of Weekly Market at ward no.3	775.00	542.50	232.50
			Total	775.00	542.50	232.50
II Approved in the 5th meeting of PSMC of KNMT held on 10.12.2021						
1	Namakkal	Rasipuram	Construction of Dally market	243.00	170.10	72.90
2	Chengal-Pattu	Anakaputhur	Construction of Dally Market	127.00	88.90	38.10
3	Erode	Punjaipuliampatti	Redevelopment of Weekly Market in Jawahar Main road	359.85	251.90	107.95
4	Kanya-Kumari	Padmanabhapuram	Construction Municipal market	120.45	84.32	36.13
5	Tenkasi	Sengottai	Redevelopment of Weekly Market at K.C.Road (ward no.16)	276.24	193.37	82.87
6	Tenkasi	Sengottai	Improvement of Dally Market at Pump House (ward no.23)	167.57	117.30	50.27
			Total	1,294.11	905.89	388.22

Annexure-III to G.O. (Ms) No.15, Municipal Administration and Water Supply
Department, dated: 20.01.2022

Kalaingar Nagarpura Mempattu Thittam (KNMT) for the year 2021-22

DIRECTORATE OF MUNICIPAL ADMINISTRATION - NEW PROJECTS

ABSTRACT

(Rs. in lakh)

S. No	Name of Project	No. of ULBs	No. of works	Project Cost approved by PSMC	KNMT Share 2021-22	ULB Share
1	Market/Shandy	8	8	4,220.14	2,954.10	1,266.04
2	Rejuvenation of water bodies	8	11	1,213.55	1,213.55	0.00
	Total		19	5,433.69	4,167.65	1,266.04

**Annexure III(1) - DIRECTORATE OF MUNICIPAL ADMINISTRATION -
SHANDY / MARKET**

(Rs.in Lakh)

S. No.	Name of the District	Name of the Municipality	Name of the work	Project Cost approved by PSMC	KNMT Share 2021-22	ULB Share
1	Namakkal	Komarapalayam	Development of dally market at Idappadi road (ward No: 11 , Survey No: 3/1)	278.24	194.77	83.47
2	Namakkal	Namakkal	Construction of New Market at Thiruchengode road (Ward No: 15 , Survey No :142)	569.50	398.65	170.85
3	Tiruchirapalli	Manapparal	Construction of weekly Market at Ward No: 5 , Survey No : 547 In Trichy Road	765.00	535.50	229.50
4	Thiruvarur	Thiruthuraiipoondi	Construction of daily Market Ward No: 5 , Survey No : 8 near New Bus Stand	295.40	206.78	88.62
5	Kancheepuram	Kancheepuram	Development of Kancheepuram (Rajaji Market) in Ward No.23, Survey No.1627.	700.00	490.00	210.00
6	Madurai	Melur	Development of Daily Market in ward no.23, T.S.No.39.	787.00	550.90	236.10
7	Dindigul	Kodalkanal	Construction of Dally Market at anna salai In Ward No.16 , T.Sno:40	356.00	249.20	106.80
8	Erode	Sathyamangalam	Development of Daily Market in ward no.11, T.S.No:406/1 (Athani Road)	469.00	328.30	140.70
			Total	4,220.14	2,954.10	1,266.04

**Annexure III(2) - DIRECTORATE OF MUNICIPAL ADMINISTRATION -
REJUVENATION OF WATER BODIES**

(Rs.in lakh)

S. No.	Name of the District	Name of the Municipality	Name of the work	Project Cost approved by PSMC	KNMT Share 2021-22
1	Ranipet	Walajapet	Poondi Samiyar Kulam	131.00	131.00
2	Mayiladuthurai	Sirkali	Ariyapillai Kulam	111.00	111.00
3	Virudhunagar	Aruppukottai	Thiruchuli road Theppam TS NO:32, Block 06, Ward :G	84.00	84.00
4	Virudhunagar	Srivilliputhur	Thiruparkadal pond In T.S.375.Block No-4,Ward-1	107.00	107.00
5	Thiruvarur	Thiruvarur	Pidari Kovil kulam (Ward No: 2 , Survey No :1325, Block: 27)	109.00	109.00
6	Thiruvarur	Thiruvarur	IP (Ignoontru Pillaiyar) Kovil kulam (Ward No:3 , Survey No :1207, Block: 27)	123.00	123.00
7	Mayiladuthurai	Mayiladuthurai	Vannankulam TS.No.4, Block :39, Ward no.4	146.50	146.50
8	Mayiladuthurai	Mayiladuthurai	Senthangudikulam TS.No.177, Block :10, Ward No.7	106.53	106.53
9	Pudukkottai	Aranthangi	PudukKulam TS. No 49/ 9 near Market	79.90	79.90
10	Pudukkottai	Aranthangi	Vennaval Kulam TS. No 27/ 3D near Municipality office	97.62	97.62
11	Namakkal	Truchengode	Periyatheppakulam Ward-E Block - 26 TSLR No: 1	118.00	118.00
			Total	1,213.55	1,213.55

**SHIV DAS MEENA
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT**

//True Copy//

C. P. Mani
20/1/2022
Section Officer
lec

Letter of Acceptance

From Thiru.K.Balu, Commissioner, Mayiladuthurai Municipality.	To M/s SVS Engineering Contracor, Mayiladuthurai.
---	--

ROC. NO: 4200/2021/E1 **Dt:** 25.03.2022

Sir,

Sub: Rate contract for "Rejuvenation of Vannan kulam TS No:04, Block:39, Ward:04 in Mayiladuthurai Municipality" - Issue of Letter of Acceptance - Regarding.

Ref: 1. Your tender dated on: 08.03.2022
2. Municipal Council Resolution No: 45
Dated:24.03.2022

This is to notify you that your Bid dated: 08.03.2022 for execution of the rate contract for "Rejuvenation of Vannan kulam TS No:04, Block:39, Ward:04 in Mayiladuthurai Municipality" for the Contract Price: **Rs. 1,35,16,676/-** of (Rupees One Crore Thirty Five Lakhs Sixteen Thousand and six hundred and Seventy six Only) excluding GST as corrected and modified in accordance with the Instructions to Bidders' is hereby accepted.

2) You are hereby requested to furnish Security Deposit for an amount equivalent to 2 % (**Rs.2,70,333/-** Rupees Two Lakhs Seventy Thousand and Three hundred and thirty three only) of the contract value (which includes Earnest Money Deposit already paid) within 15 days from the receipt of this Letter of Acceptance. In terms of clause 30 of the tender document, the Security Deposit should be valid up to 28 days from the date of expiry of Defects Liability Period. You are also required to execute an agreement for fulfillment of the contract in a Rs. 20/- Judicial Stamp Paper. If you fail to remit the required Security deposit and execute the agreement within 21 days, your tender is liable for cancellation and EMD forfeited without notice.

3) You are informed that this is only the letter of acceptance of your bid. **Formal work order for the work will be issued on remitting the 2% Security Deposit and execution of agreement.**

(OC)

11/2/23/22
E


Commissioner,
Mayiladuthurai Municipality.

25/3/22



Letter of Acceptance

From Thiru.K.Balu, Commissioner, Mayiladuthurai Municipality.	To M/s SVS Engineering Contracor, Mayiladuthurai.
---	--

ROC. NO: 4200/2021/E1 **Dt:** 25.03.2022

Sir,

Sub: Rate contract for "Rejuvenation of Senthangudikulam TS No:177, Block :10, Ward :7 in Mayiladuthurai Municipality." - Issue of Letter of Acceptance - Regarding.

Ref: 1. Your tender dated on: 08.03.2022
2. Municipal Council Resolution No:45
Dated:24.03.2022

This is to notify you that your Bid dated: 08.03.2022 for execution of the rate contract for "Rejuvenation of Senthangudikulam TS No:177, Block :10, Ward :7 in Mayiladuthurai Municipality" for the Contract Price: **Rs. 9650915/-** of (Rupees Ninety Six Lakhs Fifty Thousand and nine hundred and fifteen Only) excluding GST as corrected and modified in accordance with the Instructions to Bidders' is hereby accepted.

2) You are hereby requested to furnish Security Deposit for an amount equivalent to 2 % (**Rs.1,93,018/-** Rupees One Lakhs Ninety three Thousand and Eighteen only) of the contract value (which includes Earnest Money Deposit already paid) within 15 days from the receipt of this Letter of Acceptance. In terms of clause 30 of the tender document, the Security Deposit should be valid up to 28 days from the date of expiry of Defects Liability Period. You are also required to execute an agreement for fulfillment of the contract in a Rs. 20/- Judicial Stamp Paper. If you fail to remit the required Security deposit and execute the agreement within 21 days, your tender is liable for cancellation and EMD forfeited without notice.

3) You are informed that this is only the letter of acceptance of your bid. **Formal work order for the work will be issued on remitting the 2% Security Deposit and execution of agreement.**

(AC) S
M.E. 25/3/22


Commissioner,
Mayiladuthurai Municipality.

S2

S
25/3/22